

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.6296/2020
(S.W.P. No.1401/2004)

Tuesday, this the 18thday of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. TarunShridhar, Member (A)**

1. Duni Chand, age 45 years s/o sh. Sobha Ram
r/oVill. BhallaTeh. ThathriDistt.
Doda
2. Khushi Ram, age 41 years s/o Sh. Mahant Ram
r/oDharooth (Kastigarh) Teh&Distt. Doda
3. KrishanLal, age 36 years s/o Sh. Saligram
r/oSarondaTeh& Dist. Doda

..Applicants

(Nemo for applicants)

VERSUS

1. State of J & K through Principal Secretary to
Govt., Public Works Department,
J & K Govt., Civil Secretariat, Srinagar
2. Chief Engineer, PWD (R&B), Jammu

..Respondents

(Mr. SudeshMagotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicants filed SWP No.1401/2004 before the Hon'ble High Court of Jammu & Kashmir, claiming the relief in the form of a direction to the respondents to extend him, the pay scale of

Rs.4000-6000 in terms of SRO 59 of 1990 against the post of Compressor Operator from the date of regularization.



2. The record discloses that the respondents did not file any counter affidavit.
3. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.6296/2020.
4. Today, there is no representation for the applicants. We perused the record and heard Mr. Sudesh Magotra, learned Deputy Advocate General.
5. The SWP was filed way back in the year 2004 for the relief of the pay scale of Rs.4000-6000 from the date of regularization. The first applicant would have retired from service by this time and the applicant Nos. 2 & 3 are likely to be in service. It is not known as to what developments have taken over the past 17 years. In case the grievance of the applicants still subsists in any form whatever, it shall be open to them to work out their remedies.
6. The T.A. is accordingly disposed of. There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 18, 2021
/sunil/rk/sd/